THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM: NAGALAND: MEGHALAYA: MANIPUR: TRIPURA: MIZORAM AND ARUNACHAL PRADESH)

ORDER NO. 13
Dated Guwahati, the 7th February, 2013.

In supersession of all previous orders/notifications, Hon'ble the Chief Justice has been pleased to constitute the following committee of Hon'ble Judges to consider all matters relating to vehicles of Gauhati High Court, with immediate effect:

SI.	Name of the	Name of the Hon'ble	Name of the
No.	Committee	Judges/Officers	Secretary
1	Motor Vehicle Committee	1.Hon'ble Mr. Justice B.P. Katakey. 2.Hon'ble Mr. Justice H. Roy. 3.Hon'ble Mr. Justice U. Bhuyan.	Registrar (Administration)

By Order,

Sd/- M.K. Bhattacharjee I/C REGISTRAR GENERAL

Memo No	.HC.	III -33/ 2012/ 613 - 628 / G dated 7th February, 2013
Copy to:		The Registrar (), Gauhati High Court, Guwahati. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Shillong Bench, Shillong/ Imphal Bench, Imphal/ Agartala Bench, Agartala/ Aizawl
	3.	Bench, Aizawl The Registrar -cum-PPS to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
	4. 5.	The Deputy Registrar (), Gauhati High Court, Guwahati. The Deputy Registrar (), Gauhati High Court, Guwahati.
	6. 7.	The Deputy Registrar, Gauhati High Court, Itanagar Bench, Naharla The Asstt. Registrar (), Gauhati High Court,
	8. 9.	Guwahati. The Librarian – cum - Research Officer, Gauhati High Court, Guwahati. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
	10. 11.	The Pvt. Secretary to Hon'ble Mr./Mrs. Justice The System Analyst, Gauhati High Court, Guwahati. He is directed to
	12.), Gauhati High Court, Guwanau.
	13. 14. 15 16	The Court Officer No. I, Gauhati High Court, Guwanati. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

7-12/13 I/C REGISTRAR GENERAL

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